Floor price for rubber

*100. SHRI V. GOPALSAMY: SHRI R. GANESAN alias MISA R. GANESAN;

Will the Minister of COMMERCE be pleased to state:

- (a) whether Government have recently announced floor (Minimum) price for rubber; and
- (b) if so, when it was announced and what is its resent market price?

THE MINISTER OF COMMERCE WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (DR. SUBRAMANIAN SWAMY): (a) Government does not announce any floor (minimum) price for natural rubber. However, as in the past, it has recently announced the benchmark price of Rs. 21,450 per metric tonne for RMA-4 Grade natural rubber.

(b) The benchmark price was announced on 15th January, 1991. The present market prices for RMA-4 and RMA-5 Grades of natural rubber are Rs. 21,150 and 20,3000 per metric tonne respectively.

Amount of various Construction companies blocked in Iraq and other Arabian countries

456. DR. RATNAKAR PANDEY: Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that large sums of a number of Indian construction companies have been blocked in Iraq and other Arabian countries due to the outbreak of the Gulf War;
- (b) if so, what are the details in this regard; and
- (c) what is the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SHANTILAL PURUSHOTTAMDAS PATEL): (a) Yes, Sir.

- (b) In terms of the Deferred Payment Agreement signed in March. 1990 with the Government of Irag. dues of the order of US\$ 85 million. were expected to be released during 1990-91through purchase of crude oil from Iraq. However, till August 1990 dues to the tune of US\$ 21.17 million only were realised. In view of the economic embarge imposed by the UN Security Council on 6th August. 1990 on trade with Iraq and Kuwait the balance amount could not be realised by purchase of crude oil from Iraq. Similarly, approximately US\$ 1.8 million dues are held up in Kuwait.
- (c) Repatriation/Recovery of dues can be taken up only after the lifting of economic sanctions by UN Security Council on Iraq and Kuwait.

Manufacture of narcotics

457. SHRI KRISHAN LAL SHAR-MA: Will the Minister of FINANCE be pleased to state:

- (a) whether Government have been urged to allow the manufacture of narcotics used for anaesthetic purposes as it would save a huge amount of foreign exchange; and
- (b) if so, by when a final decision in this regard is likely to be taken?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): (a) No, Sir.

(b) Does not arise.

Setting up Food Processing Units in Orissa

453. SHRI JAGADISH JANI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government have received any applications either from the private or the public sector to set up Food Processing Units in Orissa;

- (b) if so, the number of applications received in the financial year 1990-91;
- (c) whether Government have cleared those applications; and
- (d) if so, what are the details thereof?

THE MINISTER FOR TEXTILES AND FOOD PROCESSING INDUSTRY (SHRI HUKUMDEO NARAYAN YADAV): (a) The Ministry of Food processing Industries have to receive any such applications.

(b) to (d) The information is being collected and will be laid on the Table of the House.

चीन और भारत के बीच ध्यापार समझौता

459. चौधरी हरि सिंह : श्री प्रभाकर राष्ट्र कलवला : डा० येलामनक्तिली शिवाजी :

न्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या फरवरी 1991 माह के दौरान सरकार ने चीन के साथ कोई व्यापार समझौता किया है; (ख) यदि हां तो उपर्युक्त समझौते के अधीन भारत और चीन के बीच कित-किन मदों का विवित्तय किया जायेगा और धनराशि के दम में इसका मूल्य कितना होगा; और

(ग) यह समझौता कितनी भ्रवश्चि ने लिए होगा ?

वाणिष्य मंत्रालय में उपसंक्षी (भी शांति लाल पुरुषोत्तमशास पटेल): (क) से (ग) बीजिंग में प्राधिक सहयोग व्यापार प्रोर विज्ञान एवं प्रौद्योगिकी पर भारत-चीन मंती स्तरीय संयुक्त वल की दूसरी बैठक की समाप्ति पर दोनों पक्षों ने 8 फरवरी, 1991 से 7 फरवरी, 1992 तक की प्रविध के लिए एक व्यापार संलेख पर हस्ताक्षर किए थे। भारत और चीन के बीच इस व्यापार समझौते पर प्रगस्त 1984 के प्रारम्भ में हस्ताक्षर किए ये।

दोनों देशों के लिए हितकर निर्यात मदों की सूची जहां कहीं संभव हो मूल्य माला दशति हुए संलग्न है।

भारत के लिए हिलकर निर्यात की गई मदों की सूची

1. खनिज ग्रयस्क

- (1) सान्द्रण सहित लोह ग्रयरक
- (2) क्रोम श्रयस्क

2. फ्रबि उत्पाद

- (1) तम्बाक्
- (2) चमड़ा
- (3) चाय

(4) काफी-फलियां

- (5) मध्यम और छोट रेशे की कपास
- (6) चावल (ग्रीसत गुणवत्ता वाले)
 - (7) मसाल

3. रसायन

- (1) बल्क ग्रीषध/ग्रीषध मध्यवर्ती पदार्थ तका भेषण
- (2) तेल-क्षेत्र रसायन

750,000-1,200,000

श्रमरीकी डालर 9.5-1

85,000-100,000

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मिलियन